

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)

Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ONCERT ASIA AGRI CERTIFICATION PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	ONCERT ASIA AGRI CERTIFICATION PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10/05/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar Of Companies, Jaipur, Rajasthan
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01409RJ2005PTC020714
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	KA-23B, Near Greenfield Public School, Shriram Colony, Ramnagar Extn., Sodala, Jaipur-302019, Rajasthan
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19/03/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Brij Kishore Sharma AB-162, Vivekanand Marg, Nirman Nagar, Ajmer Road, JAIPUR-302019 bksharma162@gmail.com 9314517929 Registration No.: IBBI/IPA-002/IP N00036/2016-17/10075
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18/04/2020

Notice is hereby given that the ONCERT ASIA AGRI CERTIFICATION PRIVATE LIMITED has commenced voluntary liquidation on 19/03/2020.

The stakeholders of ONCERT ASIA AGRI CERTIFICATION PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 18/04/2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


BRIJ KISHORE SHARMA
LIQUIDATOR



Date: 20/03/2020

Place: Jaipur